

**BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN
ZONE BENCH, PUNE
Original Application No. 133 of 2025**

Banda Nagaraj Kumar

... Applicant

Versus

District Collector, Raigad & Ors.

... Respondents

PARAWISE REPLY ON BEHALF OF RESPONDENT NO. 8 (ACTREC)

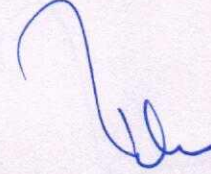
1. With reference to paragraph 1, the Applicant's credentials are a matter of record. It is admitted that the Applicant has highlighted the hazard of quarrying activities occurring behind the Kharghar Tata Cancer Hospital ACTREC.
2. With reference to paragraph 2 and 3 these are matters of record. It is admitted that Respondent No. 8 is the Advance Centre for Treatment, Research & Education in Cancer (ACTREC), located at Sector 22, Kharghar.
3. With reference to paragraph 4 the contents are admitted Respondent states that the ACTREC, a specialized unit of Tata Memorial Centre, it is a grant in Aid institute under Department of Atomic Energy, Government of India has been serving cancer patients with treatment, research, and education for over 25 years. ACTREC has raised concerns about ongoing stone quarrying activities in close proximity to its premises. Blasting operations generate vibrations that cause structural damage to campus buildings. Hereto annexed and marked **as Exhibit "A"** is a copy of the Structural Audit report dated 02.07.2025 concluded resultant damages.



4. With reference to paragraph 5,6 and 7 the contents are admitted expressing grave concern over unregulated quarrying. We confirm that dust clouds frequently exceed permissible limits, posing respiratory hazards to our staff especially the patients undergoing chemotherapy.
5. With reference to Paragraph 11,12 ,13 and 14 The contents regarding the RTI responses and structural audit are admitted. Respondent relies on the Structural Audit Report by M/s Standard Civil Engineers Pvt. Ltd. (02.07.2025), which confirms the damage. We further state that high-precision medical equipment, such as Proton Beam Therapy and radiotherapy accelerators, require a vibration-free environment.
6. With reference to Paragraphs 16-27 Respondent submits that the health and safety of cancer patients is paramount. The continued quarrying in such close proximity is a matter of concern for our institution.

Date: 11 MAY 2026

Place: Kharghar



Respondent No.8

Wg Cdr P.J. Monteiro(Retd)

विंग कमांडर पी.जे. मोन्टेरो (सेवानिवृत्त)
Wing Commander P. J. Monteiro (Retd.)

मुख्य प्रशासनिक अधिकारी

Chief Administrative Officer

एक्ट्रेक-टीएमसी, खारघर, नवी मुंबई-410210
ACTREC-TMC, Kharghar, Navi Mumbai-410210

VERIFICATION

I, Wg Cdr P.J Monteiro (Retd) Chief Administrative Officer of ACTREC (Respondent No. 8) having my office at Advanced Centre for Treatment Research & Education in Cancer, Sector 22, Kharghar, Navi Mumbai-410210, do hereby state and solemnly affirm what is stated in paragraphs No 1 to 7 of the above Reply are true to the best of my knowledge based on the information received from Engineering department and I believe the same to be true.

Place: Kharghar

Date: 11 MAY 2026

Respondent No.8

Wg Cdr P.J. Monteiro(Retd)

विंग कमांडर पी.जे. मोन्टेरो (सेवानिवृत्त)
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